

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-91-2020**

Xavier Fernandes &amp; Anr.

... Petitioners

Versus

State of Goa &amp; Ors.

... Respondents

Shri A. Kakodkar, Advocate for the Petitioners.

Ms. Ankita Kamat, Additional Government Advocate for the Respondents  
No.1 & 2.

Shri Nigel Da Costa Frias, Advocate for the Respondents No.4 &amp; 5.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 13<sup>th</sup> August 2020****P.C. :**

Post the matter on 17.08.2020, for judgment.

**DAMA SESHADRI NAIDU, J.**

NH